In pursuance to the Manila Amendment to STCW 78, changes in education, training and assessment process are envisaged. One such change relates to Introducing new Training and assessment program for the increased Electro-Technology / Control Engineering, Computerization etc. which have pervaded modern ship design, construction, Instrumentation and operation. Considering the above need, the Director General of Shipping has formulated Guidelines for pre-sea Training and Certification of Electro-Technical officers for Merchant ship.

The formal engagement of this category of specialized officer after obtaining their Pre Sea Training can be given with only the issuance of Continuous Discharge Certificate-CUM-Seafarer’s Identity Document (CDC) only.

Now, therefore, the Director General of shipping and ex-officio Additional Secretary to the Government of India, exercising the powers conferred by clause (1) of Section 456 of the Merchant Shipping Act, 1958 read with notification issued by the Government of India vide S.O. No. 3144 dated 17th December 1960 delegating the said power to him, is pleased to extend the provisions of Rule 5 of the Merchant Shipping (Continuous Discharge Certificate-CUM-Seafarer’s Identity Document) Rules, 2001 to such candidates with the following eligibility criteria to enable them to obtain an Indian Continuous Discharge Certificate-CUM-Seafarers Identity Document (CDC) of 10 years validity as prescribed under the M.S.(CDC) Rules, 2001:
Eligibility Criteria:

a. Educational Qualification:
   i. Passed 10+2 with Physics, Chemistry, Mathematics and English with minimum 50% marks in English subject with in 10th or 12th standard exam, from a recognized board.
   ii. Passed three years Diploma or four year's Degree with 60% marks in Electrical Engineering, Electronics Engineering, Electrical and Electronics Engineering, Electronics and Telecommunication/ Communication Engineering or Electronics and Instrumentation or equivalent.
   iii. The diploma/ degree courses must have been recognized by any State or Central Government or the AICTE.

b. Age and Medical fitness:
   Not more than 35 years on date of commencement of training and medically fit including eye sight and hearing as prescribed in the Merchant Shipping (Medical Examination).

c. The education and training required as per STCW regulation III/6 and as proposed in the Maritime Education, Training and Assessment (META) Manual and rule shall include 12 months education and training in Electronic and Electrical workshop skills relevant to the duties of ship’s Electro-Technical officer which includes not less than 17 weeks Institutional Education and Training including the four mandatory modular courses i.e. PSCRD, PSSR, AFF and MFA.

   These CDCs will be issued through the Training Institutes through which the candidates are undergoing the Pre Sea Courses. Hence, DG approved Training Institution who are conducting the above approve Pre Sea Course are here by directed to apply for CDCs to the candidates trained by them as per the procedures at present in vogue.

   Consequent to the introduction of the above new category of “Electro-Technical Officers”, the issuance of CDC to the existing category of Electrical Officer and Electronic Officer as per Rule, 4 (2) (v) of Merchant Shipping (Continuous Discharge Certificate-
CUM-Seafarers’ Identity Document) Rules, 2001 is hereby discontinued with immediate effect from the date of issue of this notice. However, the pending application on this category with Shipping Masters Office, Mumbai and CDCs issued in the category of Electrical Officer and Electronic Officer” as per eligibility as on date will be processed. NO new application from today’s date will be entertained in this category of Electrical and Electronic Officer for the issuance of CDC.

Sd/-

(S.B.Agnihotri)
Director General of Shipping

To

1. Principal Officer, MMD, Chennai/Mumbai/Kochi/Kandla
2. Shipping Master, Kolkata/Chennai/Mumbai
3. Surveyor In-charge, MMD Vizag / Tuticorin/ Goa/ Jamnagar/ Port Blair/ Noida/ Mangalore/ Paradip/ Haldia
4. INSA/MASSA/FOSMA
5. IMU, Chennai LBS College, Mumbai
6. NT Branch/Training Branch/Crew Branch/Engineering Branch
7. Hindi section for Translation please
8. Computer Cell
9. The secretary to the Govt. of India, Ministry of shipping, Transport Bhavan, 1 Parliament Street, New Delhi.